

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
 Civil Secretariat, Jammu/Srinagar

**NOTIFICATION**  
 Srinagar, the 1<sup>st</sup> July, 2024

**S.O 351.**—In exercise of the powers conferred by article 233 read with proviso to Article 309 of the Constitution of India, the Lieutenant Governor in consultation with the High Court of Jammu and Kashmir and Ladakh is pleased to direct that "Schedule A" of the Jammu and Kashmir High Judicial Service Rules, 2009 shall be substituted by the following; namely:

**SCHEDULE-A**

(See rule 3)

The authorized strength of the service is as follows:

Description of posts	No. of posts
<b>District and Sessions Judge</b>	<b>94 posts</b>
(a) Permanent	80 posts
(b) Temporary	14 posts
District Judges (Entry Level) Additional District Judges	<b>47 posts</b>
Selection Grade Scale(35% of the cadre strength of the District Judges)	<b>33 posts</b>
Super Time Scale(15% of the cadre strength of the District Judges)	<b>14 posts</b>

**By order of Lieutenant Governor.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated. 01-07-2024.

No: Law-Jud/130/2023-10.

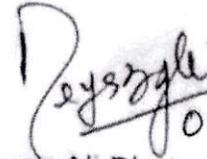
**Copy to the:**

1. Principal Secretary to the Lieutenant Governor, J&K, Srinagar.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.

*Ullal*

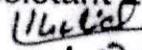
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3. Commissioner Secretary to Government, General Administration Department. This is with reference to his U.O. No. GAD-Cord/65/2024 dated 28-06-2024.
4. Registrar General, High Court, of Jammu and Kashmir and Ladakh, at Srinagar.
5. Secretary, Law and Justice, Union Territory of Ladakh.
6. Director, Archaeology, Archives and Museums, J&K, Srinagar.
7. General Manager, Ranbir Government Press, Jammu for publication in an extraordinary issue of Government Gazette.
8. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
9. Private Secretary to Secretary to Government, Department of Law, Justice and P.A. for information of Secretary.
10. I/C Website, Department of Law, Justice & PA.
11. S.O Section, Department of LJ&PA (w. 7. s.c).
12. Concerned file.

  
01-07-24

Reyaz Ali Bhat

Assistant Legal Remembrancer

  
01-07-2024.